Erosion by river Kaljani

1958. SHRI PRASENJIT BARMAN SHRI SUDHAKAR PANDEY;

Will the Minister of IRRIGATION be pleased to state:

- (a) whether it is a fact that a Gram Panchayat named Balabhut within P. S. Tufangan, District Cooch Bihar in West Bengal adjacent to Bangladesh is on the verge of extinction, being threatened by heavy erosion by the river Kaljani and human lives and properties are in imminent danger;
- (b) whether there are some difficulties to construct permanent embankment there due to opposition from Bangladesh; and
- (c) if so, whether Government propose to take up this matter with the Government of Bangladesh and take steps for protection of lives and properties of the people of this Gram Panchayat?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) No, Sir, It has been reported by West Bengal Government that a scheme to tackle erosion problem in the Balabbut area was executed in 1979 on the recommendation,, of its Board of Technical Consultants. Subsequently, some extension/restoration works were also undertaken after the floods of 1979 to protect these areas.

- (b) No, Sir.
- (c) Does not rise.

Hourly consumption of diesel by diesel en,irines

1959. SHRI R. M. DESAI: SHRI SATCHIDANANDA;

Will the Minister of RAILWAYS be pleased to state;

- (a) the amount of diesel used per hour by a diesel engine when it is in operation;
- (b) whether the trains when halted at the stations/crossings for quite

sometime especially the goods trains the engines are kept on;

to Questions

- (c) whether any instructions have been issued to shut down the engines if the trains are likely to halt for quite sometime;
 - (d) if so, what are the details thereof; and
 - (e) if not what are the reasons therefor?

THE DEPUTY MINISTER IN TH! MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) A Diesel engine consumes 25.0 litres per hour when idling Diesel oil consumption when diesel locomotives work trains is not calculated on the basis of per hour consumption, but on the basis of work done viz. 1000 gross tonne Kilometre. High Speed Diesel oil consumption of a Diesel locomotive, when hauling a load, ranges between 3.55 litres for goods to 5.54 litres for passenger per 1000 Gross tonne kilometre depending upon the type of service.

(b) to (e) Instructions exist to the Zonal Railways that Diesel locomotives should be switched off whenever they are likely to suffer detention of more then lh hours enroute at stations/ crossings.

Complaint lodge with the Railway-Police by a Lady Member Of Parliament

1960. SHRI JAGANNATH SITARAM AKARTE: PROF. N. M. KAMBLE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a lady Member of Parliment lodged a report with the Railway Police at Gwalior Railway Station that she was molested by Shri Bhave, « senior officer of Madhya Pradesh Government, while drunk in the Grand

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Trunk Express on the night between -30th Sepiember, 1981 and 1st October, 1981;

- (b) if so, what are the details thereof; and
- (c) what steps have been taken in the matter and against Shri Bhave?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA. MENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) Yes

(b) and (c) On the complaint of Smt. Kesharbai Kshirsagar against Shri Bhave, Government Railway Police, Gwalior registered a case *vide* their crime No. 153/81 dt. 1.10.81 under Section 354 IPC and 120 Indian Railway Act. The case has since been charge sheeted for trial in a Court of law and is *sub-judice*. The State Government has placed Shri Bhave under suspension from 1.2 1982

Contravention of J.SJ. Certification Marks Act

1961. SHRI LAKHAN SINGH: SHRI JAGDISH PRASAD MATHUR-.

Will the Minister of CIVIL SUPPLIES b_e pleased to state.

- (a) the number of cases that were registered and the number out of that in which final convictions were secured for the contravention of the I.S.I. Certification Marks Act, 1952 during the years 1981-82; and
- (b) whether there is a proposal under Government's consideration to make the Act more stringent and wider in scope so as to provide greater security to consumers as regards the products, performance and health hazards?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) Two cases for the contravention of the provisions of Indian Standards

Institution (Certification Marks) Act, 1952 were filed during the year 1981-82 which are at the preliminary stage of hearing.

(b) A proposal to make certain amendments to the Indian Standards Institution (Certification Marks,) Act, 1952 including also the enhancement of the penalty for the contravention of the provisions of the Act is under consideration.

Achievement of national employment programme

1962. SHRI GHOUSE MOHIUDDIN SHEIKH: SHRI F. M. KHAN:

Will the Minister of RURAL DEVE-LOPMENT b_e pleased t₀ state:

- (a) what is the progress and achievements of the National Employment Programme in the country till 31st January, 1982;
- (b) whether the objectives of the programme have been realised; and
- (o) whether the progress of the programme is slow, if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULURE AND RURAL DEVELOPMENT (SHRI RAJESHWAR RAM): (a) Statement I indicating the expenditure incurred on Food for Work/National Rural Employment Programme together with information about employment generated during the years from 1977-78 onwards, as per the reports received so far is enclosed. (See below) Statement II indicating the assets created under the programme, is also enclosed. [See Appendix CXXI, Annexure No. 67].

- H>) Yes, Sir, The objectives of the programme have, by and large, been realised.
- (c) Taking the overall performance of the programme into account, the progress made cannot be said to be slow.